

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP (IB)-1717(MB)/2017

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 19.04.2018

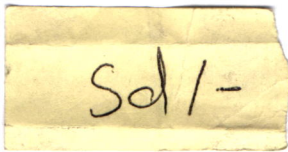
NAME OF THE PARTIES: Magnum Super Distributors India Pvt. Ltd.
v/s.
Reliance Communications Infrastructure Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

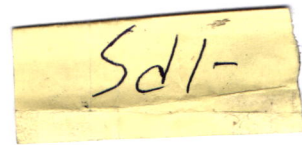
ORDER

Counsel for both sides are present.

At request of the parties, list this matter on 08.05.2018.



RAVIKUMAR DURAISAMY
Member (Technical)



M.K. SHRAWAT
Member (Judicial)